## HIGH COURT OF SIKKIM Record of Proceedings

## I.A. No.01 of 2024 in MAC App./91/2024/(Filing No.)

VERSUS

THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED

MRS. SRIJANA CHETTRI AND OTHERS

APPLICANT

RESPONDENTS

## Date: 10.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Babita Kumari, Advocate.

For Respondents

R-1 & R-2 Mr. Tarun Choudhary, Advocate (*through VC*).

R-3 Ms. Dikcha Thapa, Advocate.

## <u>ORDER</u>

Ms. Babita Kumari, Learned Counsel enters appearance for the Applicant today and has filed her Vakalatnama. She seeks a short date on grounds that due to change of Counsel for the Applicant, the relevant documents are yet to be received by her from the previous Counsel.

Not opposed.

Considered and ordered accordingly.

List on 22-04-2025.

Judge 10.04.2025

ds/sdl